

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 436 OF 2016 IN  
DFR NO. 2353 OF 2016**

**Dated : 11<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s Maral Overseas Ltd. ... Appellant(s)  
Vs.  
Madhya Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Deepak Biswas  
Mr. Nishith Mishra  
Mr. Arjun Minocha

Counsel for the Respondent (s) : Mr. M.G. Ramachandran for R-2  
Mr. S.Venkatesh  
Mr. Shashank Khurana for R-1  
Mr. G.Maheshwari for R-3

**ORDER**

List the matter on **17.08.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt